

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE  
ROUSE AVENUE COURT COMPLEX, DELHI

MODIFIED DUTY ROSTER FOR THE MONTH OF OCTOBER, 2023



In partial modification of the Order No. CMM/RADC/DR/2023/7739-7759-D dated 25-09-2023, the duty roster for the month of October, 2023 is hereby modified as under:

Sr. No.	Name of the Duty ACMM	Duty to be performed on	In place of
1.	Ms. Vidhi Gupta Anand Ld. ACMM-01	18-10-2023	Sh. Deepak Kumar-II, Ld. ACMM-02
2.	Sh. Deepak Kumar-II Ld. ACMM-02	20-10-2023	Ms. Vidhi Gupta Anand Ld. ACMM-01

Rest of the conditions shall remain unchanged.

(Vidhi Gupta Anand)  
Link/ACMM-01  
Rouse Avenue District Courts  
New Delhi

Dated 18/10/2023

Order No. CMM/RADC/DR/2023/8633/D

Copy forwarded for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. District & Sessions Judge, (Hqs), Delhi.
3. The Ld. District & Sessions Judge-Cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, Delhi.
4. The CMM/ACMMs Rouse Avenue District Court Complex, New Delhi.
5. The Director of Prosecution, CBI, Block no.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director of Prosecution, Govt. Of NCT of Delhi, Tis Hazari Court, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.
9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Sector, RADC, New Delhi.
10. The Reader to the undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secy. DLSA, RADC.

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